

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/7914/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Madhurjya Narayan,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the nd 22 August, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. IT.8/2010/179 Dated 16.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.08.2023**. Further, the Registrar, Industrial Tribunal, Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/7915/A, dated , 22-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)